

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR & EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3556
TO BE ANSWERED ON 08THAUGUST, 2016**

INTEGRATION OF EMPLOYMENT EXCHANGES

3556. SHRI N. K. PREMACHANDRAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that the educated unemployed youths who register their names for employment in one State are not considered for employment in other States, if so, the details thereof; and**
- (b) the action taken/being taken by the Government for integration of employment exchanges in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (b): The Government is implementing the National Career Service (NCS) Project for transformation of the National Employment Service to provide a variety of employment related services like job matching, career counselling, vocational guidance, information on skill development courses, etc. A national portal has been developed for providing online registration of candidates and posting of employment opportunities nationwide. Consideration of a candidate for employment in another state is dependent on the requirement of the employer. The NCS is supported by Call Centre/Helpdesk. The services under NCS are accessible from multiple delivery channels like NCS Portal, Employment Exchanges (Career Centres), Common Service Centre etc. NCS also includes Interlinking of Employment Exchanges through NCS portal.
